

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1033
TO BE ANSWERED ON 8TH FEBRUARY, 2019**

INDIAN MEDICINES

**1033. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI GEORGE BAKER:
SHRI ANIL SHIROLE:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the State-wise details of the research conducted/being conducted regarding ancient Indian Medicines across the country including Gujarat, Maharashtra and West Bengal along with the outcome thereof;
- (b) the State-wise details of the funds allocated and utilised in the last three years and the current year so far including Gujarat, Maharashtra and West Bengal;
- (c) whether the Government has signed any Memorandum of Understanding (MoU) with IITs in this regard, if so, the details thereof along with the targets set therefor; and
- (d) the details of the funds likely to be sanctioned for the same?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The state-wise details of Research conducted/ being conducted regarding Indian Medicines by the Research Councils under the Ministry of AYUSH across the country including Gujarat, Maharashtra and West Bengal is appended at **Annexure-I**. Till date, 12 technologies have been developed and commercialized by transferring to the Industry through National Research Development Corporation (NRDC), Department of Scientific and Industrial Research, Ministry of Science & Technology, Government of India, for wider public utility including drugs for disease viz., AYUSH 82 for diabetes, AYUSH-64 for Malaria, AYUSH SG for Rheumatoid Arthritis etc, also 17 drugs for RCH have been developed.

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(b): A list of State-wise details of the funds allocated and utilised in the last three years and the current year is appended at **Annexure-II**.

(c): Yes. All India Institute of Ayurveda (AIIA) under Ministry of AYUSH has signed an MoU with IIT Delhi to initiate joint multidisciplinary research, in the areas of developing innovative techniques to understand and evaluate the Ayurveda fundamental principles in diagnosis and evaluation of various disease conditions, developing newer innovative diagnostic tools and equipment, research in the field of drug development, drug delivery, procedure techniques viz. Panchakarma, Kriyakalpa and other therapies in light of modern technological advancements. Further research activities for molecular understanding of Ayurveda concepts like Agni- Koshtha- Rasapanchaka- Panchakarma therapies, Shat Kriyakaala etc. in the light of modern physical and biological science.

(d) No fund sanctioned so far.

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Annexure-I

S. No.	Name of States/UTs	No. of researches conducted/being conducted by CCRAS	No. of researches conducted/being conducted by CCRS
1.	Andhra Pradesh	10	-
2.	Arunachal Pradesh	02	-
3.	Assam	07	-
4.	Bihar	03	-
5.	Delhi	23	02
6.	Gujarat	01	-
7.	Himachal Pradesh	05	-
8.	Jammu & Kashmir	04	-
9.	Karnataka	15	02
10.	Kerala	20	01
11.	Madhya Pradesh	11	-
12.	Maharashtra	17	-
13.	Odisha	06	-
14.	Puducherry	-	03
15.	Punjab	12	-
16.	Rajasthan	06	-
17.	Sikkim	01	-
18.	Tamilnadu	13	24
19.	Uttar Pradesh	15	-
20.	Uttarakhand	01	-
21.	West Bengal	18	-

Annexure-II

S. No.	Name of States/UTs	2015-16		2016-17		2017-18		2018-19	
		Fund allocated/ Released	Expenditure reported by State/UT Govts.	Fund allocated/ Released	Expenditure reported by State/UT Govts.	Fund allocated/ Released	Expenditure reported by State/UT Govts.	Fund allocated/ Released	Expenditure reported by State/UT Govts.
1	Andaman & Nicobar	151.78	113.28	394.82	176.87	302.33	32.85	317.89	Not reported
2	Andhra Pradesh	1400.38	939.55	1125.53	301.18	1176.01	22.76	1203.05	
3	Arunachal Pradesh	527.55	243.14	465.45	54.88	545.71	-	514.67	
4	Assam	1410.51	638.86	1631.65	901.86	2390.69	-	738.33	
5	Bihar	313.98	-	1752.91	-	0.00	-	0.00	
6	Chandigarh	0.00	-	509.32	-	490.52	-	447.10	
7	Chhattisgarh	858.26	749.77	1624.74	1041.59	1226.76	29.32	1002.15	
8	Dadra & Nagar Haveli	0.00	-	91.80	3.10	143.40	13.93	0.00	
9	Daman & Diu	0.00	-	113.18	-	0.00	-	72.01	
10	Delhi	593.60	-	0.00	-	0.00	-	0.00	
11	Goa	118.73	118.73	622.60	215.43	262.47	22.76	133.14	
12	Gujarat	792.69	792.69	1533.05	806.44	1274.39	436.16	1575.63	
13	Haryana	579.79	579.79	1034.40	905.05	848.44	625.43	1201.36	
14	Himachal Pradesh	421.48	379.04	614.21	332.98	718.93	178.98	1849.64	
15	Jammu & Kashmir	792.15	738.70	769.21	368.94	992.58	6.10	1152.14	
16	Jharkhand	624.72	20.00	48.01	-	0.00	-	0.00	
17	Karnataka	1560.25	1549.09	1241.46	1094.30	2059.87	458.80	2599.45	
18	Kerala	1273.78	1258.59	891.20	852.66	2096.23	1581.80	2500.31	
19	Lakshdweep	189.22	95.54	509.73	78.29	63.75	35.73	0.00	
20	Madhya Pradesh	3253.34	3253.34	2645.33	2645.33	3059.68	1560.70	2141.29	
21	Maharashtra	1282.73	-	529.19	-	1784.29	-	0.00	
22	Manipur	828.80	529.99	1229.99	728.19	1339.33	502.31	1160.06	
24	Meghalaya	375.12	14.59	802.74	3.80	738.25	0.42	666.81	
23	Mizoram	405.69	405.69	603.75	575.28	693.48	48.76	0.00	
25	Nagaland	873.10	873.10	521.28	521.28	1516.92	823.77	863.99	
26	Odisha	1865.28	-	1221.30	-	1561.02	-	975.95	
27	Puducherry	144.18	79.04	170.00	90.88	239.93	68.95	215.06	
28	Punjab	299.51	111.85	1317.81	-	1348.66	-	0.00	
29	Rajasthan	2819.61	2819.61	2225.21	1853.23	6893.26	37.84	2858.75	
30	Sikkim	608.15	532.89	874.07	337.07	180.09	70.78	270.32	
31	Tamilnadu	87.70	87.70	1980.54	1188.64	2789.07	397.13	2222.45	
32	Telanagana	1091.46	484.79	1330.70	401.81	1055.11	65.86	647.24	
33	Tripura	472.35	199.37	334.06	109.60	1195.54	17.60	625.58	
34	Uttar Pradesh	4539.27	4327.61	8466.63	6820.23	6280.23	5960.54	6931.72	
35	Uttarakhand	621.24	621.24	1187.93	854.06	1986.10	543.74	1622.18	
36	West Bengal	1924.85	1082.86	1298.06	167.57	1654.65	2.70	2175.60	
	TOTAL	33101.25	23640.42	41711.85	23430.53	48907.67	13545.74	38683.85	0.00

